

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 239 of 2013 and Appeal No. 246 of 2013

Dated : 24th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

Appeal No. 239 of 2013

Biomass Energy Developers Association & Ors. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. A.T. Rao, Adv for
Mr. A. Subba Rao
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Appeal No. 246 of 2013

Agri Gold Products Ltd. & Ors. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. A.T. Rao, Adv for
Mr. A. Subba Rao
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1

Contd....2..

(2)

ORDER

The learned counsel for the Respondent No.2 to 5 is filing his reply today after serving copy on the other side.

The learned counsel for the Appellant wants to file rejoinder. He is directed to file the rejoinder on or before 17.02.2014 after serving copy on the other side.

Post the matter for hearing on **17th February, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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